



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 556 Dispur, Tuesday, 12th December, 2023, 21st Agrahayana, 1945 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 12th December, 2023

No. LGL.47/2023/6.- The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 3rd December, 2023 is hereby published for general information.

ASSAM ACT NO. LXV OF 2023
(Received the assent of the Governor on 3rd December, 2023)
THE ASSAM REPEALING ACT, 2023

AN ACT

to repeal The Assam Rajib Gandhi University of Cooperative Management Act, 2010.

Preamble

Whereas it is expedient to repeal The Assam Rajib Gandhi University of Cooperative Management Act, 2010.

**Assam Act
No. XXV of
2010**

It is hereby enacted in the Seventy-fourth year of the Republic of India as follows:-

**Short title, extent
and
commencement**

1. (1) This Act may be called The Assam Repealing Act, 2023.
- (2) It shall extend to the whole of the state of Assam.
- (3) It shall come into force at once.

**Repeal and
savings**

2. (1) The Assam Rajib Gandhi University of Cooperative Management Act, 2010 shall stand repealed from the date of commencement of this Act.
- (2) Notwithstanding such repeal, of the Act as mentioned in sub-section (1) above, anything done or any action taken under this Act as repealed, shall be deemed to have been validly done, taken or passed under the corresponding provisions of the Act so repealed.
- (3) (i) After the commencement of this Act, all the properties of Assam Rajib Gandhi University of Cooperative Management shall be placed in the Sibsagar University situated at Jaysagar, Sibsagar.
- (ii) After the commencement of this Act all the Officers and Staff against the sanctioned posts of Assam Rajib Gandhi University of Cooperative Management shall be placed and absorbed in the Sibsagar University for the remaining term of their service in the manner as may be provided in the Sibsagar University Act, 2023 :

**Assam Act
No. XXV of
2010**

Provided that the Vice-Chancellor of the Rajib Gandhi University of Cooperative Management shall be appointed as the Advisor of Higher Education Department, Government of Assam for his remaining term of office. He shall continue to draw the existing pay and allowances as admissible as the Vice-Chancellor of the Rajib Gandhi University of Cooperative Management.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur.